

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 179 OF 2007

Applicant/s Arvind Kumar K. Co. Respdts. U.O. Dams

Advocate for Applicant/s B. C. Mishra Advocate for Respondent/s S. C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. 11
<u>M.O.B</u> Expedite Application is Submitted for expeditious hearing of the O.A. Submitted for hearing. <u>Banking</u> 17/9/09 29/9/09 REGISTRAR Expedite List O.A./C.C.P./R.A. before Hon'le Bench for Adm./F.O./F.H. On 09.10.09. <u>NIL</u> for BR(3)	<u>09/10/09</u> Hon Mr. Justice A.K. Jais, JM Hon. Mr. S.N. Shukla, AM list again on 23-10-09 <u>23-10-09</u> Hon' Mr. D.C. Chaur 3M Hon' Mr. D.C. Chatur 3M None appears for the applicant even on the revised call. It appears that applicant has lost interest in prosecuting the case. Accordingly, on dismissed in default and for non prosecution. <u>(120)</u> <u>120</u>	Boc Am't

Contd. On Sheet No. _____